

RAJYA SABHA

NOTICE FOR SHORT DURATION DISCUSSION

.....

The.....20....

FROM

_____, M.P.

TO

THE SECRETARY-GENERAL
RAJYA SABHA
NEW DELHI.

SIR,

Under rule 176 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I hereby give notice of my intention to raise a discussion for short duration of the following matter of urgent public importance:-

An explanatory note stating the reasons for raising the discussion is appended overleaf.

Yours faithfully

Member, Rajya Sabha,
Division No.....

Supported by:-

(1)
Signature

Division No.....

(2)
Signature

Division No.....

EXPLANATORY NOTE